

F.No. J-11017/3/2017-Judl.(Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 30th June 2017

ORDER

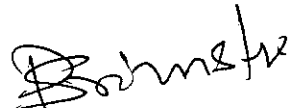
The President is pleased to engage **Shri Sanjay Kumar**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before Delhi High Court as shown below for a period of three years from the date of this order or until further orders, whichever is earlier:

**Delhi High Court
Senior Panel Counsel**

Name	Contact details	Enrollment No.
SANJAY KUMAR	H. No. 10/12, Pant Nagar, Jang Pura Extension, New Delhi. Mob; 9654417067 Email: sanjaykr.delhi@gmail.com	HIM/234/2005

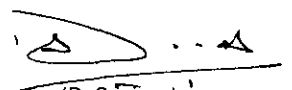
2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, Addl. SGI, Delhi High Court, New Delhi.
3. The Registrar, Delhi High Court, New Delhi.
4. The Incharge, Litigation (High Court) Section, New Delhi.
5. Shri Sanjay Kumar, Sr. Panel Counsel at the address as mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.
8. Office copy.


(D. Srinivas)
Section Officer (Judicial)
Tel.011-23384945